

In 1989, the Government of India's circular banned dereservation of posts meant for SC and ST in Class IIIrd and Class IV appointments but not in Class I or Class II posts. This is in violation of the Executive Council's own decision of 1983 that the University would adopt the Government of India's reservation policy for all the non-teaching posts to be filled by open selection.

Now they are also further trying to prevent the implementation of reservation in Class I non-teaching posts on the ground that nothing has been decided yet about teaching posts. Recently a committee was set up and according to the report of that committee, it would set up formula which will postpone the appointment of Scheduled Castes and Scheduled Tribes for ever because it was decided that the formula makes the college subject Departments the unit for implementation.

It is said that in the coming years, out of every five teachers appointments made in the Department, at least one must be Scheduled Caste or Scheduled Tribe. This would postpone all such appointment for period of 15 years. This is virtually a ban on the appointment of SC and ST posts.

I request the Government to intervene in the matter. (*Interruptions*)

[*Translation*]

SHRI HARI KISHORE SINGH: Mr. Deputy Speaker, Sir, it will not do as gross injustice has been done. (*Interruptions*)

[*English*]

SHRI K.V.THANGKABALU: We have given the notice in the morning. You have not allowed it.....

(*Interruptions*)

MR. DEPUTY-SPEAKER: Papers to be laid. Shrimati Sheila Kaul.

13.08 hrs

PAPERS LAID ON THE TABLE

Annual Report, Review on the working and Annual Accounts of National Co-operative Housing federations of India, New Delhi for 1990-91

[*English*]

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI SHEILA KAUL): I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Housing Federation of India, New Delhi, for the year 1990-91.
- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Housing Federation of India, New Delhi, for the year 1990-91.
- (3) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Housing Federation of India, New Delhi, for the year 1990-91 together with Audit Report thereon. [Placed in Library. See No. L.T.-1048/91]

Sugar (Price Determination for 1991-92 Production) Order, 1991 and statement correcting answer to U.S.Q. No. 16 20.11.91 Re: targets fixed by F.C.I. for procurement of food grains.

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): I beg to lay on the Table—

- (1) *A copy of the Sugar (Price Determination for 1991-92 Production) Order, 1991 (Hindi and English versions) published in Notification No. G.S.R. 667 (E) in Gazette of India dated the 7th November, 1991 under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library See No.L.T.- 1049/91]*
- (2) A statement (Hindi and English versions) correcting the reply given on the 20th November, 1991 to Unstarred Question No. 16 by Shri K.V. Thanga Balu regarding targets fixed by F.C.I. for procurement of foodgrains . [Placed in Library See No. L.T.- 1050/91]

Annual Reports and Reviews on the working of Development Council for Marine Meat and PoulT.ry Industries for 1989-90 and 1990-91 etc.

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMAGO): I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Development Council for Marina Meat and PoulT.ry Industries for the year 1990-91.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Development Council for Marine, Meat and PoulT.ry Industries for the year 1989-90.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.[Placed in Library See No. L.T. 1051/91]

- (3) (i) *A copy of the Annual Report (Hindi and English versions) of the Development Council for Marine Meat and PoulT.ry Industries for the year 1990-91. [Placed in Library See No. L.T. 1052/91]*
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Development Council for Marine, Meat and PoulT.ry Industries for the year 1990-91.
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Development Council for Cereal Foods, Dairy Products and other Processed Foods for the year 1990-91.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Development Council for Cereal Foods, Dairy Products and other Processed Foods for the year 1989-90.
- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above. [Placed in Library See No. L.T. 1053/91]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Development Council for Cereal Foods Dairy Products and processed Foods for the year 1990-91. [Placed in Library See No. L.T. 1054/91]
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Development Council for